HEAD OFFICE
Uttarakhand Environment Protection and Pollution Control Board
46-B, I.T. Park, Sahastradhara Road,
Dehradun (Uttarakhand)

Action Taken Report

Original Application No. 377 of 2019
In compliance of order dated 23.05.2019
of the
Hon’ble National Green Tribunal,
Principal Bench,
New Delhi
Action Taken Report  
In the matter of Original Application No. 377 of 2019 

Subhash Chauhan 
Vs 
State of Uttarakhand & Ors. 

In compliance of the order passed by the Hon’ble National Green Tribunal, Principal Bench, New Delhi on dated 23.05.2019, inspection of the site was carried out by the officials of Regional Office, Uttarakhand Environment Protection and Pollution Control Board, Dehradun, Distt. Dehradun on dated 01.07.2019. Officials of the unit and others were also present during the inspection. Detailed inspection report is enclosed as Annexure-1. 

As per inspection report:

1. M/S Ordnance Factory, Raipur Road, Dehradun is using Base Sheet, Electrical and Electronic Components, Paints, Chemicals etc. as raw material for production of Vision Equipment (for Defence). 
2. The Unit is performing Assembling, Machining, Drilling, Turning, Plating, Painting activities. 
3. Unit is using water in household and industrial process. Domestic effluent is treated with the help of Septic Tank/Soakpit. There are more than 1500 employees working it the unit for which unit has been directed to install STP. 
4. Water Flow Meter has been installed at Inlet and Outlet of Effluent Treatment Plant and a log book is also being maintained for the same. 
5. Approx 15-17 K.L. of effluent is treated by ETP.
6. E.T.P. has been installed for treatment of effluent from industrial discharge.

7. Sample of treated effluent was collected at the time of inspection. The report was found under prescribed parameters. (Annexure-2).

8. Unit has been issued consent upto the period of 31.03.2019.

9. At the time of inspection effluent was found to be stored in an open channel. Sample of the effluent was taken and pH value of the effluent was found to be within limits. (Annexure-3).

10. ETP Sludge generated from the unit is disposed with the help of authorized recycler (M/s Bharat Oil and Waste Management, Roorkee).

11. The unit was instructed during previous inspection to install S.T.P. and upgrade E.T.P. upto tertiary treatment, the unit has not complied the instruction. However unit has informed that they have approached MiS (Military Engineering Services) for installation of Tertiary Treatment at both STP and ETP. (Annexure-4).
उपरोक्त विषयक बोर्ड मुख्यालय के पत्रक संख्या UEPPCB/HO/G-183-405/2019/1981-445 Dated 12.06.2019 विषयक मैै आर्नेस्ट फैन्टर, राजकुमर रोड, देहरादून द्वारा उत्तराखंड शुद्धिकरण संस्था का संसाधन विविध प्रकार से नहीं किये जाने के संबंध में उद्देश्य संबंध विनिमय का 01.07.2019 को चयन प्रतिनिधि के आयोजन कुमार (Junior Works Manager) की उपस्थिति में किया गया, निरीक्षण आयोजन निर्माता है।
1. उद्देश्य द्वारा कब्जे माल के रूप में Base Sheet, Electrical and Electronic Components, Paints, Chemicals आदि का प्रयोग करके Vision Equipment (for Defence) का उपयोग निर्दिष्ट किया गया है।
2. उद्देश्य में Assembling, Machining, Drilling, Turning, Plating, Painting आदि प्रक्रियाओं को निर्दिष्ट है।
3. उद्देश्य में जल का प्रयोग घरेलू, प्रयोजन व जीतीय प्रक्रियाओं में किया जाता है। घरेलू उद्देश्य का निर्माण सीमित टैंक/सोकपिट के माध्यम से किया जाता है। उद्देश्य में 1500 से अधिक श्रमिक कार्य करते हैं जिसे हेतु जीवेक के ट्रेंच में पानी की स्थापना हेतु उद्देश्य को निर्देशित किया गया।
4. उत्तराखंड शुद्धिकरण संस्था में Inlet व Outlet में Water Flow Meter की स्थापना की गयी व तोप युक्त भी मेंढ़न का जा रहा है।
5. ETP से लगभग 15–17 किलोमीटर प्रतिवर्ष उत्तराखंड शुद्धिकरण की गई जा रही है।
6. जीतीय प्रक्रियाओं से जताना उद्देश्य के शुद्धिकरण हेतु इंटेलिजेंस की स्थापना की गयी है।
7. निरीक्षण के समय इंटेलिजेंस में शुद्धिकरण जल का नमूना एकत्रित किया गया, जिसकी विश्लेषण निरीक्षणाधीन अनुसरण नहीं की गयी।
8. उद्देश्य को समाप्ति 31 मार्च 2019 तक निर्मित की गयी। पूर्व में समाप्ति 2018-19 उपयोग अस्तित्व कर दी गयी। उद्देश्य से निर्मित शुद्धक पृष्ठ के दो गांव प्रमुख निर्माता पृष्ठ पुनः आयोजन किया गया।
9. निरीक्षण के समय उद्देश्य परिणाम के अंतर्गत Open Channel में उत्तराखंड एकत्रित पानी गया, जिसकी pH सामान्य पानी गयी। उत्तराखंड का नमूना एकत्रित किया गया।
10. उद्देश्य से जताना ETP Sludge की अधिकतम रिश्तानेर आयोजन के भारतीय विदेश विभाग नेत्र, रुद्रसिंह के माध्यम से निरीक्षण के जा रहे हैं।
11. उद्देश्य को पूँछ में एवं निरीक्षण के साधारण सीधेज के ट्रेंच में पानी व ETP में Tertiary Treatment नवर्तक करने हेतु निर्देशित किया गया है, जिसका अनुपालन विभागें रहे हाफ नहीं किया गया है। यद्यपि उद्देश्य द्वारा उपक्रमित किया गया है कि एक्सप्रेस इंटेलिजेंस में Tertiary Treatment प्रयोग में एसिड और इंटेलिजेंस में Tertiary Treatment में एकृत्व निर्माण हेतु MES (Military Engineering Services) को निर्देशित कर दिया गया है, जिसकी प्रतिस्पर्धा संभाल है। (संख्या-4)

उपरोक्त आयोजन आकर्षण, विकासों व अभिव्यक्ति के कार्यकारी हेतु साक्षात्कार प्रस्तुत है।

क्षेत्रीय अधिकारी (90)

(अनुसार नगी)

सहायक अधिकारी
# TEST REPORT

**PARTY CODE:** UKG/11944  
**U E P P.C.B.**  
**E-115, NEHRU COLONY, DEHRAWDUN (UTTARAKHAND)**  
**REF. DATE:** 03/07/2019

**SAMPLE NAME:** WATER SAMPLE (NGT/RODIS-1)

## RESULTS OF ANALYSIS

**Reference:** Party’s Requirement  
**Sampling Date:** 02/07/2019

<table>
<thead>
<tr>
<th>S.No</th>
<th>Parameter</th>
<th>Units</th>
<th>Result</th>
<th>Protocol</th>
<th>Detection Limit</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>pH</td>
<td>NA</td>
<td>7.30</td>
<td>0.30/0.50</td>
<td>7.11</td>
</tr>
<tr>
<td>2</td>
<td>Total Suspended Solids</td>
<td>mg/L</td>
<td>0.05</td>
<td>10.0</td>
<td>0.5</td>
</tr>
<tr>
<td>3</td>
<td>Oil &amp; Grease</td>
<td>mg/L</td>
<td>0.43</td>
<td>0.10</td>
<td>NA</td>
</tr>
<tr>
<td>4</td>
<td>Total Metal</td>
<td>mg/L</td>
<td>NA</td>
<td>0.10</td>
<td>NA</td>
</tr>
<tr>
<td>5</td>
<td>Dichloromethane</td>
<td>mg/L</td>
<td>0.05</td>
<td>0.05</td>
<td>0.05</td>
</tr>
</tbody>
</table>

**Date of performance:** 03/07/2019 to 06/07/2019

**Sample not collected by Us**

**DATE:** 06/07/2019

**REMARKS:**
1. Results listed refer to the listed sample & applicable parameters. Endorsement of products is neither intended nor implied.
2. Liability of laboratory is limited to the involved amount only. Any dispute arising out of this report shall be subject to Delhi jurisdiction only.
3. This report is not to be reproduced wholly or in part and cannot be used as evidence in the Court of law and should not be used in any party or legal matter without special permission in writing.
4. Sample shall be disposed off after issue of Test Report unless specified.

**Handwritten Signature:** Rajesh Kumar

**HANSBAW LABORATORY:** Plot No 37, Sector 7, U.E. SEC A, Haridwar - 247402  
**BULDIING MATERIAL LAB:** Plot No 100/1, Jpest, Jalahalli Main Road, HN, Ranchi 124001

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# TEST REPORT

**PARTY CODE:** UIUK/1944  
**U.E.P.P.C.B.**

E-115, NEHRU COLONY, DEHRADUN (UTTARAKHAND)  
**REF. NO:** NS

**SAMPLE NAME:** WATER SAMPLE (NGT/RODS-2)

## RESULTS OF ANALYSIS

**DESCRIPTION:** One Water sample marked as 'NGT/RODS-2' was submitted by U.E.P.P.C.B., Dehradun on 02/07/2019.

**SAMPLING DATE:** 02/07/2019  
**SAMPLE QTY:** 2 LTR.

<table>
<thead>
<tr>
<th>S.No.</th>
<th>Parameters</th>
<th>Units</th>
<th>Results</th>
<th>Protocols</th>
<th>Detection Limit</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Phosphate (as P)</td>
<td>mg/L</td>
<td>BDL</td>
<td>(0.2025 P-31)</td>
<td>0.08</td>
</tr>
<tr>
<td>2</td>
<td>Sulphide (as S)</td>
<td>mg/L</td>
<td>BDL</td>
<td>(0.025 P-20)</td>
<td>0.01</td>
</tr>
<tr>
<td>3</td>
<td>Hexavalent Chromium (as Cr+6)</td>
<td>mg/L</td>
<td>BDL</td>
<td>(0.03025 P-12)</td>
<td>NA</td>
</tr>
<tr>
<td>4</td>
<td>Total Chromium (as Cr)</td>
<td>mg/L</td>
<td>0.29</td>
<td>(0.3025 P-2)</td>
<td>NA</td>
</tr>
<tr>
<td>5</td>
<td>Arsenic compounds (as As+3-5)</td>
<td>mg/L</td>
<td>0.68</td>
<td>(0.4025 P-34)</td>
<td>NA</td>
</tr>
<tr>
<td>6</td>
<td>Sulphate (as SO4)</td>
<td>mg/L</td>
<td>295.9</td>
<td>(0.5025 P-24)</td>
<td>NA</td>
</tr>
<tr>
<td>7</td>
<td>Fluorides (as F)</td>
<td>mg/L</td>
<td>BDL</td>
<td>(AP14-4500 P-O)</td>
<td>0.05</td>
</tr>
<tr>
<td>8</td>
<td>Total Residual Chlorine (as Cl)</td>
<td>mg/L</td>
<td>0.05</td>
<td>(0.2025 P-20)</td>
<td>NA</td>
</tr>
<tr>
<td>9</td>
<td>Nickel (as Ni)</td>
<td>mg/L</td>
<td>0.13</td>
<td>(0.2025 P-2)</td>
<td>NA</td>
</tr>
<tr>
<td>10</td>
<td>Copper (as Cu)</td>
<td>mg/L</td>
<td>0.03</td>
<td>(0.3025 P-2)</td>
<td>NA</td>
</tr>
<tr>
<td>11</td>
<td>Aluminium</td>
<td>mg/L</td>
<td>BDL</td>
<td>(0.2025 P-31)</td>
<td>NA</td>
</tr>
</tbody>
</table>

**Date of performance:** 03/07/2019 to 08/07/2019  
**NA = Not Applicable, BDL = Below Detection Limit**

**SAMPLE NOT COLLECTED BY US**

**DATE:** 08/07/2019

**REMARKS:**
1. Results listed refer only to the tested sample & applicable parameters. Collection of products in recipe is not intended to imply
2. Liability of laboratory is limited to the invoiced amount only. Any dispute arising out of this report shall be subject to Delhi Jurisdiction only.
3. This report is not to be reproduced wholly or partly and cannot be used as an evidence in the Court of law and should not be used in any advertising media without special permission in writing.
4. Sample shall be disposed of after issue of Test Report unless specified.

Rajinder Kumar

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**TEST REPORT**

**PARTY CODE :** UUK/11944  
**U.E.P.P.C.B.**  
**E-115, NEHRU COLONY, DEHRADUN (UTTARAKHAND)**

**SAMPLE NAME :** WATER SAMPLE (NGT/ROD/S-3)

**DESCRIPTION :** One Water sample marked as 'NGT/ROD/S-3' was submitted by U.E.P.P.C.B., Dehradun on 02/07/2019.

**SAMPLING DATE :** 02/07/2019  
**SAMPLE QTY. :** 2 LTR.

<table>
<thead>
<tr>
<th>S.No.</th>
<th>Parameters</th>
<th>Units</th>
<th>Results</th>
<th>Protocols</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>NO</td>
<td>NA</td>
<td>7.76</td>
<td>02/3025 (P-11)</td>
</tr>
<tr>
<td>2.</td>
<td>Total Suspended Solids</td>
<td>ppm</td>
<td>49</td>
<td>02/3025 (P-17)</td>
</tr>
<tr>
<td>3.</td>
<td>Total Dissolved Solids</td>
<td>ppm</td>
<td>0.43</td>
<td>02/3025 (P-16)</td>
</tr>
<tr>
<td>4.</td>
<td>Chemical Oxygen Demand</td>
<td>ppm</td>
<td>128</td>
<td>02/3025 (P-58)</td>
</tr>
<tr>
<td>5.</td>
<td>Bicarbonate Oxygen Demand (for 3 days at 27°C)</td>
<td>ppm</td>
<td>28</td>
<td>02/3025 (P-44)</td>
</tr>
<tr>
<td>6.</td>
<td>Oil &amp; Grease</td>
<td>ppm</td>
<td>3.1</td>
<td>02/3025 (P-39)</td>
</tr>
</tbody>
</table>

**Date of performance :** 03/07/2019 to 08/07/2019  
**AUTHORISED SIGNATORY**

**DATE :** 08/07/2019

**REMARKS :**
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3. This Report is not to be reproduced wholly or in part and cannot be used as evidence in the Court of law and should not be used in any advertising media without special permission in writing.
4. Sample shall be disposed off after issue of Test Report unless specified.
5. A complaint register is available with the laboratory.

Ranjan Kumar

HARDWAR LABORATORY  
PLOT NO. 47, SECTOR-2, I.E.E. SIDCOUL, Hardwar - 245433  
PHONE: +91-90119-50301  
EMAIL: simalabsbhi@rediffmail.com

Building Material Lab  
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EMAIL: simalabsbhi@rediffmail.com

SIMA

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1/1
OFD/Safety/PCB/2019

To,
The member secretary
BRFCB,
29/20 Nehru Road
Dehradun 248001

SUB: Current status of ETP & STP at Ordnance Factory Dehradun.

Ref: CCA Re-apply application no. 241980, dated 08/01/19

With reference to above it is intimated that:-

1. Proposal for establishing STP (Seawage Treatment Plant) is already with MES (Military Engineering services). It is also intimated that MES is the designated agency for carrying out such types of work. For installation of Tertiary Treatment Plant already a tender has been floated and the same is in process.

2. ETP at our premises is regularly being operated and maintained. Also there is separate enclosed pipeline carrying the effluents from the shops to ETP.

This is also to submit that Ordnance Factory dehradun is a Government Organisation and we are bound to follow all the procedures and maintain checks and balances at every step which needs considerable amount of time to process. Hence it is requested to further consider our application for CCA.

Sourabh Bhaskar
Works Manager
FOR SR. GENERAL MANAGER